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To  
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**Sub:** Comments on Consultation paper on Enabling Unbundling of Different Layers through Differential Licensing,

**Inputs against Q5** of this consultation paper:

1. To start this new concept, let start with **5G roll-out**.  
**for example:**
  - Say, BSNL may establish 5G Network as Network Service Provider (NSP) across nation.
  - Rest of TSPs/VNOs use this BSNL 5G network to deliver 5G services with revenue share basis with NSP. So entire country get 5G instantly
  - NSP should not deliver services to end customer.
  - Entire 5G spectrum can be used by NSP yielding best services.
2. Combine all multiple LSAs in to **one National LSA**. There should be **One National Licence** across Nation. I.e **One Nation One Licence**.
3. This new concept should address the present gaps in existing system  
**for example:**
  - Delivery of telecom services in Rural/Remote/Difficult terrine area in line with Urban.
  - Last mile convergence → to minimize hanging wires/OF cables across streets)
  - Alternate back-haul/back-bone across nation.

Regards

SSVAS